GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION NO. 3570

TO BE ANSWERED ON 11th August, 2015

'Reservation in PSUs'

3570: SHRI HARISH MEENA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

- (a) whether the Government has any proposal / scheme to provide reservation to Scheduled Castes in various Public Sector Undertaikgs running on PPP mode;
- (b) If so, the details thereof, scheme-wise; and
- (c) If not, the details of schemes being formulated by the Government to provide employment to youth belonging to the Scheduled Caste category?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA)

- (a) In the matter of reservation for Scheduled Castes in appointments in Public Enterprises, the Department of Public Enterprises, Ministry of Heavy Industries & Public Enterprises has been reiterating the orders/instructions issued by Department of Personnel and Training (DoPT) to concerned Administrative Ministries for implementation by Central Public Sector Enterprises (CPSEs). As per the information obtained from DoPT, there is no such proposal/scheme under consideration to provide reservation to Scheduled Castes in various Public Sector Undertakings running on PPP mode.
- **(b)** Does not arise.
- (c) As per present policy, 15% reservation is provided to Scheduled Castes (SCs) in services/posts in case of direct recruitment on all India basis by open competition and 16.66% reservation is provided in case of direct recruitment on all India basis otherwise than by open competition. Besides, the candidates belonging to SC category also get relaxation in upper age limit in respect of direct recruitment.
